

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

CRL.MC.NO.2604 OF 2020

(IN CRIME NO. 828/2018 OF KOLLAM EAST POLICE STATION)

PETITIONERS/DE-FACTO COMPLAINANT

PANKAJAKSHAN PILLAI, AGED 73 YEARS,
S/O RAMAN PILLAI, MANJU NIVAS, DECENT JUNCTION,
VETTELATHAZHAM WARD, THRIKKOVILVATTOM VILLAGE
KOLLAM TALUK, KOLLAM NOW RESIDING AT NANDHANAM,
(66C), ULIYAKOVIL, KOLLAM EAST VILLAGE,
KOLLAM- 691577.

BY ADV. SRI.HARIHARAPUTHRAN [(H-57) K-621/1987],
SETHURAM DHARMAPALAN [(S-3366) K-789/2016]
PRASANTH S.R (P-948) K-462/2015 AND BHANU
THILAK [(B-895) K-1335/2016], ADVOCATES,
HARIHARAPUTHRAN ASSOCIATES, ROOM NO.22,
INFANT JESUS BUILDING, OPPOSITE HIGH COURT
OF KERALA, ERNAKULAM-682 031

RESPONDENTS/COMPLAINANT/1ST ACCUSED :

1. STATE OF KERALA REPRESENTED BY STATION HOUSE OFFICER, KOLLAM EAST POLICE STATION, KOLLAM- 691008 THROUGH THE PUBLIC PROSECUTOR, HIGH COURT OF KERALA, ERNAKULAM-31.
2. THE STATE CRIME BRANCH THROUGH PUBLIC PROSECUTOR HIGH COURT OF KERALA, ERNAKULAM- 31.
3. ANEESH BABU, AGED 29 YEARS, S/O BABU GEORGE, RESIDING AT VAZHAVILAVEEDU, AMBALAKKARA P.O, KOTTARAKKARA, KOLLAM- 691523

R1-R2 BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 12.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

CrI.MC No.2604 of 2020

Dated this the 12th day of May, 2020

O R D E R

Issue notice to the third respondent by e-mail to appear in person on 18.5.2020.

Post on 18.5.2020.

**ASHOK MENON
JUDGE**

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APPENDIX

PETITIONERS' EXHIBITS

ANNEXURE-A1 : TRUE COPY OF THE JUDGMENT DTD. 26-06-2018 IN BA NO. 4037/2018 OF THIS COURT

ANNEXURE A2: TRUE COPY OF THE CRL.M.A. NO. 6756 OF 2018 IN BA NO. 4037/2018 DTD. 26-06-2018

ANNEXURE A3: TRUE COPY OF THE REPLY GIVEN BY THE SUB-REGISTRAR, KOTTARAKKARA DTD.22-01-2020 STATING THAT THE CONDITIONS HAVE NOT BEEN COMPLIED

ANNEXURE A4: TRUE COPY OF THE DOCUMENTS SHOWING THE FAIR VALUE OF THE PROPERTY

ANNEXURE A5: TRUE COPY OF THE CMP NO.1132 OF 2020 DTD. 06-02-2020 FILED BEFORE THE LEARNED CHIEF JUDICIAL MAGISTRATE COURT, KOLLAM

ANNEXURE A6: TRUE COPY OF THE ORDER DTD. 05-05-2020 IN CRL.M.C TMP NO. 18 OF 2020 OF THIS HON'BLE COURT